

(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449
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File No. XXII(6)/1/2024-25/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
Including the Judicial Commissioner, Ranchi.

Sub.:- Nomination of Judicial Officers for attending one day **State Level Stakeholders' Consultation on Protection of Children with Disabilities, 2024** scheduled to be held on **17.08.2024** at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the **Secretaries, District Legal Services Authority, 06 Sub-Divisional Judicial Magistrates (posted in the Sub-Divisions)** and all the **Principal Magistrates, Juvenile Justice Board** of the State of Jharkhand as participants to attend the one day **State Level Stakeholders' Consultation on Protection of Children with Disabilities, 2024** scheduled to be held on **17.08.2024** at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi** with a direction to report at Judicial Academy Jharkhand, Ranchi latest by the evening of 16.08.2024.

Further, **Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad** and **Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad** have been nominated to attend the aforesaid programme as anchor(s) with a direction to report at Judicial Academy Jharkhand, Ranchi by the evening of 15.08.2024.

You are therefore requested to direct the officer(s) concerned to attend the aforesaid Programme on the date as mentioned above.

This is for your information and communication to the officer(s) concerned.

Yours sincerely,

Sd/-Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 3953 /Apptt.

Dated, Ranchi, the 07/08/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi with a direction to make necessary arrangements for the Programme at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi and accommodation for Judicial Officers as per requirement from the evening of 15.08.2024 (Friday) till the morning of 18.08.2024 (Sunday), as the case may be/ the Member Secretary, JHALSA for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)